

Central Administrative Tribunal
Principal Bench
New Delhi

MA NO.827/2018 in OA No.1834 /2015

New Delhi this the 16th Day of February, 2018

**Hon'ble Mr. Raj Vir Sharma, Member (Judicial)
Hon'ble Ms. Nita Chowdhury Member (Administrative)**

Mandeep Kumar, Age about 21 years, Unemployed
S/o Sh. Satbir Singh,
R/o H. No. 261, VPO Tajpur Kalan
Mandir Wali Gali, North West,
Delhi-110036. Applicant.

(By Advocate Mr. M.K. Bhardwaj)

VERSUS

SSC & Ors.

1. The Chairman
Staff Selection Commission
Department of Personnel & Training
CGO Complex, Lodhi Road, New Delhi.
2. The Secretary
SSC, CGO Complex, Lodhi Road, New Delhi.
3. The Secretary,
Ministry of Textile
Udyog Bhawan, New Delhi.
4. The Director
Weaver's Service Centre
Weaver's Colony, Bharat Nagar, Delhi.
5. The Director
National Institute of Criminology & Forensic
Science,
Ministry of Home Affairs,
New Delhi. Respondents

(By Advocate: Mr. Gyanendra Singh)

O R D E R (ORAL)

(By Hon'ble Mr. Raj Vir Sharma, Member (J):-

MA No. 827/2018

Heard the learned counsel for the Misc. Applicant in MA. The said MA filed for withdrawal of the OA is allowed. Mr. Gyanendra Singh, learned counsel for the respondents has no objection for the same. Consequently OA is dismissed as withdrawn. However, the applicant is granted liberty to seek appropriate remedy for redressal of his grievance, if need arises.

(Nita Chowdhury)
Member(A)

(Raj Vir Sharma)
Member (J)

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